

PUNJAB VIDHAN SABHA

MANUAL

Containing

ACTS AND RULES

relating to

**SALARIES, ALLOWANCES, MEDICAL
FACILITIES AND OTHER AMENITIES
AVAILABLE TO PRESIDING
OFFICERS, MINISTERS, LEADER OF
OPPOSITION AND MEMBERS OF
PUNJAB VIDHAN SABHA**

PREFACE

This Manual contains Acts and Rules relating to Salaries, Allowances, Medical Facilities besides other amenities available to the Presiding Officers, Ministers, Leader of Opposition and the Members of Punjab Vidhan Sabha. The Punjab State Legislature (Prevention of Disqualifications) Act, 1952, Constitutional Provisions regarding Disqualification on Ground of Defection, Disqualification on Ground of Absence from Meetings of the House, Rules regarding Resignation of Seats in case of Election to more than one in a House and Removal of Member from the Membership of the Committee on Ground of Absence from the Meetings of the Committee have been included in the 4th edition of this Manual. All these Acts and Rules have been compiled in this Manual for the convenience of the Members and the Legislature Secretariat for official use. Hence, this publication. These Acts and Rules have been updated.

The list of Governors, Hon'ble Speakers, Deputy Speakers of Punjab Vidhan Sabha, Chief Ministers and Secretaries alongwith the period for which they remained as such, has been included in the present volume.

The various amendments in the Acts and Rules after the publication of the third edition of the Punjab Vidhan Sabha Manual in 2007 have necessitated the publication of this 4th edition for the convenience of the Members.

A brief of the facilities available to the Members has also been included in this edition.

It is hoped that this manual would serve as a handy guide in regard to the Salaries, Allowances, and amenities available to the Members of the Punjab Vidhan Sabha alongwith other relevant constitutional provisions.

Any suggestion for the improvement of the publication will be gratefully welcomed.

Chandigarh
6th July, 2018.

SHASHI LAKHANPAL MISHRA,
SECRETARY.

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GOVERNORS OF PUNJAB

From 1947 Onwards

Sr. No.	Name	Period
1.	Ch. C.M. Trivedi	15.08.1947 to 10.03.1953
2.	Sh. C.P.N. Singh	11.03.1953 to 14.09.1958
3.	Sh. Narhari Vishnu Gadgil	15.09.1958 to 30.09.1962
4.	Sh. P.A. Thanu Pilai	01.10.1962 to 03.05.1964
5.	Sh. Hafiz Mohammad Ibrahim	04.05.1964 to 31.08.1965
6.	Sh. Ujjal Singh	01.09.1965 to 26.06.1966
7.	Sh. Dharam Vira	27.06.1966 to 31.05.1967
8.	Mr.(Justice) Mehar Singh	01.06.1967 to 15.10.1967
9.	Dr. D.C. Pavate	16.10.1967 to 20.05.1973
10.	Sh. M.M. Chaudhary	21.05.1973 to 31.08.1977
11.	Mr. (Justice) R.S. Narula	01.09.1977 to 23.09.1977
12.	Sh. Jai Sukh Lal Hathi	24.09.1977 to 25.08.1981
13.	Sh. Aminudin Ahmed Khan	26.08.1981 to 20.04.1982
14.	Dr. M. Channa Reddy	21.04.1982 to 06.02.1983
15.	Mr. (Justice) S.S. Sandhawalia	07.02.1983 to 20.02.1983
16.	Sh. Anant Prashad Sharma	21.02.1983 to 09.10.1983
17.	Sh. B.D. Pandey	10.10.1983 to 02.07.1984
18.	Sh. K.T. Satarawala	03.07.1984 to 14.03.1985
19.	Sh. Arjun Singh	14.03.1985 to 14.11.1985
20.	Sh. Hokishe Sema	14.11.1985 to 25.11.1985
21.	Sh. Shankar Dayal Sharma	26.11.1985 to 02.04.1986
22.	Sh. Siddhartha Shankar Ray	02.04.1986 to 08.12.1989
23.	Sh. Nirmal Kumar Mukarjee	08.12.1989 to 14.06.1990
24.	Sh. Virendra Verma	14.06.1990 to 17.12.1990
25.	Gen. (Retd.) Om Parkash Malhotra	18.12.1990 to 07.08.1991
26.	Sh. Surendra Nath	07.08.1991 (A.N.) to 09.07.1994
27.	Mr.(Justice) Sudhakar Panditrao Kurdukar	10.07.1994 to 18.09.1994
28.	Lt. Gen. (Retd.) B.K.N. Chhibber	27.09.1994 (A.N.) to 27.11.1999 (F.N.)
29.	Lt. Gen. (Retd.) J.F.R. Jacob	27.11.1999 (FN) to 30.04.2000(AN)
30.	Sh. Vishnu Kant Shastri (Additional Charge)	01.05.2000 to 18.05.2000
31.	Lt. Gen. (Retd.) J.F.R. Jacob	19.05.2000 to 08.05.2003
32.	Justice Om Parkash Verma	08.05.2003 to 03.11.2004
33.	Sh. A.R. Kidwai	03.11.2004 to 16.11.2004
34.	Gen (Retd.) S.F. Rodrigues	16.11.2004 to 22.01.2010
35.	Sh. Shivraj V. Patil	22.01.2010 to 21.05.2015
36.	Prof. Kaptan Singh Solanki (Addl. Charge)	21.01.2015 to 22.08.2016
37.	Sh. V.P. Singh Badnore	22.08.2016 onwards

SPEAKERS OF PUNJAB LEGISLATIVE ASSEMBLY

From 1947 Onwards

Sr. No.	Name	Period
1.	Sirdar Kapoor Singh	01.11.1947 to 20.06.1951
2.	Dr. Satya Pal	05.05.1952 to 18.04.1954
3.	S. Gurdial Singh Dhillon	18.05.1954 to 13.03.1962
4.	Sh. Parbodh Chandra	14.03.1962 to 18.03.1964
5.	Justice (Retd.) Harbans Lal	25.03.1964 to 19.03.1967
6.	Lt. Col. (Retd.) Joginder Singh Mann	21.03.1967 to 13.03.1969
7.	S. Darbara Singh	14.03.1969 to 03.09.1973
8.	Dr. Kewal Krishan	25.09.1973 to 30.03.1977
9.	S. Ravi Inder Singh	01.07.1977 to 27.06.1980
10.	Sh. Brij Bhushan Mehra	01.07.1980 to 13.10.1985
11.	S. Ravi Inder Singh	15.10.1985 to 27.05.1986
12.	S. Surjit Singh Minhas	02.06.1986 to 15.03.1992
13.	S. Harcharn Singh Ajnala	17.03.1992 to 09.06.1993
14.	Sh. Harnam Das Johar	21.07.1993 to 23.11.1996
15.	S. Dilbagh Singh Daleke	23.12.1996 to 02.03.1997
16.	S. Charnjit Singh Atwal	04.03.1997 to 20.03.2002
17.	Dr. Kewal Krishan	21.03.2002 to 15.03.2007
18.	S. Nirmal Singh Kahlon	16.03.2007 to 19.03.2012
19.	Dr. Charnjit Singh Atwal	20.03.2012 to 27.03.2017
20.	Rana Kanwar Pal Singh	28.03.2017 onwards

**CHIEF MINISTERS OF PUNJAB
FROM 1947 ONWARDS**

Sr. No.	Name	Period
1.	Dr. Gopi Chand Bhargava	15.08.1947 to 13.04.1949
2.	Sh. Bhim Sen Sachar	13.04.1949 to 18.10.1949
3.	Dr. Gopi Chand Bhargava	18.10.1949 to 20.06.1951
4.	President's Rule	20.06.1951 to 17.04.1952
5.	Sh. Bhim Sen Sachar	17.04.1952 to 23.01.1956
6.	S. Partap Singh Kairon	23.01.1956 to 21.06.1964
7.	Dr. Gopi Chand Bhargava	21.06.1964 to 06.07.1964
8.	Sh. Ram Kishan	06.07.1964 to 05.07.1966
9.	President's Rule	05.07.1966 to 01.11.1966
10.	Giani Gurmukh Singh Mussafir	01.11.1966 to 08.03.1967
11.	Justice Gurnam Singh	08.03.1967 to 25.11.1967
12.	S. Lachhman Singh Gill	25.11.1967 to 23.08.1968
13.	President's Rule	23.08.1968 to 17.02.1969
14.	Justice Gurnam Singh	17.02.1969 to 26.03.1970
15.	S. Parkash Singh Badal	27.03.1970 to 14.06.1971
16.	President's Rule	14.06.1971 to 16.03.1972
17.	Giani Zail Singh	17.03.1972 to 30.04.1977
18.	President's Rule	30.04.1977 to 20.06.1977
19.	S. Parkash Singh Badal	20.06.1977 to 17.02.1980
20.	President's Rule	18.02.1980 to 06.06.1980
21.	S. Darbara Singh	06.06.1980 to 06.10.1983
22.	President's Rule	06.10.1983 to 29.09.1985
23.	S. Surjit Singh Barnala	29.09.1985 to 11.05.1987
24.	President's Rule	11.05.1987 to 25.02.1992
25.	S. Beant Singh	25.02.1992 to 31.08.1995
26.	S. Harcharan Singh Brar	31.08.1995 to 21.11.1996
27.	Smt. Rajinder Kaur Bhattal	21.11.1996 to 11.02.1997
28.	S. Parkash Singh Badal	12.02.1997 to 24.02.2002
29.	Capt. Amarinder Singh	26.02.2002 to 01.03.2007
30.	S. Parkash Singh Badal	01.03.2007 to 13.03.2012
31.	S. Parkash Singh Badal	14.03.2012 to 12.03.2017
32.	Capt. Amarinder Singh	16.03.2017 onwards

DEPUTY SPEAKERS OF PUNJAB LEGISLATIVE ASSEMBLY
From 1947 Onwards

Sr. No.	Name	Period
1.	Thakur Pancham Chand	03.11.1947 to 20.03.1951
2.	Smt. Shanno Devi	26.03.1951 to 20.06.1951
3.	S. Gurdial Singh Dhillon	10.05.1952 to 17.05.1954
4.	Ch. Swaroop Singh	19.05.1954 to 28.02.1962
5.	Smt. Shanno Devi	19.03.1962 to 31.10.1966
6.	Dr. Jagjit Singh	27.03.1967 to 27.11.1967
7.	S. Baldev Singh	08.12.1967 to 23.08.1968
8.	Brig. (Retd.) Bikramjit Singh Bajwa	20.03.1969 to 24.04.1970
9.	Brig. (Retd.) Bikramjit Singh Bajwa	28.07.1970 to 13.10.1971
10.	Dr. Kewal Krishan	28.03.1972 to 25.09.1973
11.	S. Nasib Singh Gill	28.09.1973 to 30.04.1977
12.	Sh. Panna Lal Nayyar	08.07.1977 to 17.02.1980
13.	S. Gulzar Singh	08.07.1980 to 26.06.1985
14.	S. Nirmal Singh Kahlon	05.11.1985 to 06.05.1986
15.	S. Jaswant Singh	02.06.1986 to 05.03.1988
16.	Sh. Romesh Chander Dogra	07.04.1992 to 07.01.1996
17.	Sh. Naresh Thakur	28.02.1996 to 11.02.1997
18.	Ch. Swarna Ram	18.06.1997 to 26.07.1997
19.	Dr. Baldev Raj Chawla	23.12.1997 to 31.12.1999
20.	Shri Satpal Gosain	05.09.2000 to 24.02.2002
21.	Prof. Darbari Lal	26.06.2002 to 10.03.2003
22.	S. Bir Devinder Singh	27.03.2003 to 09.07.2004
23.	Prof. Darbari Lal	12.07.2004 to 27.02.2007
24.	Sh. Satpal Gosain	16.03.2007 to 14.05.2011
25.	Sh. Chuni Lal Bhagat	13.06.2011 to 06.03.2012
26.	Sh. Dinesh Singh	20.03.2012 to 12.03.2017
27.	S. Ajaib Singh Bhatti	16.06.2017 onwards.

SECRETARIES OF PUNJAB LEGISLATIVE ASSEMBLY

From 1947 Onwards

Sr. No.	Name	Period
1.	S. Bahadur S. Abinasha Singh	15.08.1947 to 31.07.1951
2.	Dr. Kuldip Chand Bedi	01.08.1951 to 02.06.1962
3.	Sh. Charnjit Lal Chawla	03.06.1962 to 03.02.1963
4.	Dr. Kuldip Chand Bedi	04.02.1963 to 07.09.1968
5.	Sh. Krishan Swaroop	08.09.1968 to 30.09.1974
6.	S. Partap Singh	01.10.1974 to 10.09.1986
7.	Sh. B.B. Sehgal	16.09.1986 to 31.12.1986
8.	Sh. G.L. Kaul (Addl. Charge)	02.01.1987 to 27.02.1987
9.	S. Kartar Singh Mann	27.02.1987 (AN) to 30.09.1988
10.	Sh. G.L. Kaul	11.10.1988 to 30.04.1995
11.	S. Pritam Singh	05.05.1995 to 31.05.1995
12.	S. Ujagar Singh Bindra	01.06.1995 to 31.12.1997
13.	Sh. O.P. Verma	01.01.1998 to 31.10.2000
14.	S. Nachhattar Singh Mavi	09.11.2000 to 31.03.2007
15.	S. Dharam Singh Aujla (Addl. Charge)	06.12.2001 to 10.01.2002 30.09.2002 to 11.10.2002
16.	Sh. Madan Mohan	01.04.2007 to 30.01.2009
17.	Sh. Ved Parkash	30.01.2009 to 17.06.2014
18.	Sh. Anil Vij (Addl. Charge)	17.06.2014 to 14.07.2014
19.	Sh. Ved Parkash	15.07.2014 to 28.07.2014
20.	Smt. Shashi Lakhanpal Mishra	05.08.2014 onwards